

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KAY PAN FRAGRANCE PRIVATE LIMITED

OPERATING IN MANUFACTURING & TRADING ACTIVITIES IN UP

(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name : Kay Pan Fragrance Private Limited CIN : U16009DL2012PTC237514 PAN : AAECK8045Q
2.	Address of the registered office	286, Main Road, Mandawali, East Delhi, Delhi - 110092
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Ghaziabad
5.	Installed capacity of main products/ services	Can be obtained by sending an email to shashibpd@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Value =198 cr Qty = 31,57,484 kg
7.	Number of employees/ workmen	NIL as the Corporate Debtor closed its operation.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an email to shashibpd@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an email to shashibpd@gmail.com
10.	Last date for receipt of expression of interest	March 16, 2023
11.	Date of issue of provisional list of prospective resolution applicants	March 26, 2023
12.	Last date for submission of objections to provisional list	March 31, 2023
13.	Process email ID to submit EOI	shashibpd@gmail.com

Date: March 1, 2023

Place: New Delhi

Shashi Bhushan Prasad

Resolution Professional of

M/s Kay Pan Fragrance Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Regn. No.: IBBI/IPA-002/IP-N00676/2018-2019/12114